

(b) 52.

(c) Loans aggregating to Rs. 2.49 lakhs were approved for construction of 52 houses. The loan is disbursed in instalments at different stages of construction; hence the actual amount drawn by the Government Servants depends on the progress made by them in the construction of their houses.

#### Development of Sericulture in Orissa

**3431. Shri Ulaka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any financial assistance was given by Government to the Orissa Government for the development of sericulture during 1961-62;

(b) if so, the details thereof; and

(c) the amount proposed to be given during 1962-63?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Yes, Sir.

(b) Grant-in-aid—Rs. 0.64 lakh.

Loan—Rs. 1.07 lakhs.

(c) An outlay of Rs. 1.93 lakhs has been fixed for the development of Sericulture Industry in Orissa during 1962-63. The quantum of central assistance will depend on the expenditure incurred by the State Government during the financial year.

#### Handicrafts Industry in Orissa

**3432. Shri Ulaka:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any proposal from Orissa Government for giving assistance to handicraft industries in the State during 1961-62 and 1962.63;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by Government?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to (c). Under the existing procedure, funds are allocated to the State Governments for the development of various industries including handicrafts, on the basis of the Annual Plans submitted by them every year. Financial assistance is sanctioned to them towards the end of the year on the basis of expenditure actually incurred by the State Governments, within the prescribed allocations. Accordingly, a sum of Rs. 6 lakhs was allocated to Orissa Government for handicrafts for the year 1961-62. On the basis of the actual expenditure incurred by them, a grant of Rs. 1.35 lakhs and a loan of Rs. 2.26 lakhs have been sanctioned as Central Assistance for that year.

Similarly, a sum of Rs. 4.14 lakhs has been allocated to Orissa Government for the development of handicrafts during the year 1962.63. Financial assistance will be sanctioned to them on the basis of the actual expenditure, in due course.

#### Import of Scrap ships for Breaking

3433 } **Shri Narasimha Reddy:**  
 } **Shri P. K. Deo:**  
 } **Shri Kapur Singh:**  
 } **Shri Tan Singh:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian ship-scrappers have urged the formulation of an import policy permitting the import of unserviceable foreign ships to the tune of 2 lakh gross tons per annum for breaking; and

(b) whether it is the intention of Government to formulate a regular policy permitting the import of scrap ships in consideration of the immense benefit the development of shipscraping industry will confer on the national economy?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) According to the policy already formulated applications for import of old ships for breaking up purposes are considered on merits of each case, provided the possibility of earning foreign exchange by exports of resultant scrap and material so as to result in a net earning of foreign exchange, is conclusively established to the satisfaction of the Chief Controller of Imports and Exports.

#### Payment of Provident Fund

**3434. Shri Shree Narayan Das:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have taken decision on the proposal for immediate payment of total provident fund dues to outgoing employees or their nominees even when the employers have not paid their contribution in full coming under the Employees' Provident Fund Scheme; and

(b) if so, the precise nature of decision taken?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) Yes.

(b) It has been decided to pay in one lump sum the entire amount of "balance due" in all such cases, subject to other provisions of the Employees' Provident Funds Scheme, 1952. Necessary orders in this regard have been issued.

#### U.N. Statistical Commission Meeting

**3435. Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether India participated in the meeting of the U.N. Statistical Commission held recently in New York; and

(b) if so, the constitution of the delegation?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir. India participated in the 12th Session of the U.N. Statistical Commission held at New York from April 24 to May 10, 1962.

(b) The Indian delegation consisted of Prof. P.C. Mahalanobis, Honorary Statistical Adviser to the Cabinet and Shri P. C. Mathew, Director, Central Statistical Organization.

#### Small Scale Industries Board in West Bengal

{ **Shri Subodh Hansda:**  
**3436.** { **Shri S. C. Samanta:**  
          { **Shri B. K. Das:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposal to set up Small Scale Industries Board in West Bengal has been approved by Government;

(b) if so, whether it has been formed;

(c) whether it has started its work; and

(d) whether any suggestion for solving various problems in small scale industry has been put forward to the Central Government?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) to c). The Government of West Bengal have set up a Small Scale Industries and Handicrafts Coordination Committee which has been working since November, 1957. No approval of the Government of India is necessary for the setting up of this Committee.

(d) No specific problems relating to Small Scale Industries have so far been received from this Committee by the Government of India.